

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA 733 of 2020 in CP 34 of 2020

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.11.2020**

Name of the Company: Rohit Parikh
V/s
Tarun Chandrakant Parikh & Anr

IA for Directions

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER

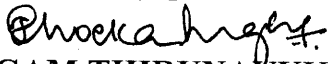
(Through Video Conferencing)

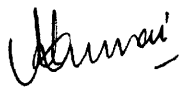
Learned Advocate Mrs Natasha Dhruvan Shah is present on behalf of the Applicant.

Learned Advocate Mr. Hiten Parikh and Shashvat Shukla appeared for the Respondent.

The Respondent is directed to submit the translated copy of the Gujarati version of the documents annexed along with the petition, equally, the appellant is also directed to file all the translation copy of the Gujarati version if relied upon.

List the matter on 21.01.21


**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER (TECHNICAL)**


**MANORAMA KUMARI
MEMBER (JUDICIAL)**

Dated this the 25th day of November, 2020